

ITEM NO.12

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6153/2024

LALTA (DIED) THROUGH LEGAL HEIRS & ORS.

Appellant(s)

VERSUS

BALIRAJ ALIAS BALIRAM & ORS.

Respondent(s)

Date : 20-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Atul Kumar, Adv.
Mr. Abhimanyu Sharma, Adv.
Ms. Deepali, Adv.
Mr. S. K. Verma, AOR

For Respondent(s)

Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos.3, 6, 8, 9.1, 9.2, 10 and 11, but none has entered appearance.

Respondent nos.1 and 2 have been deleted vide order dated 05.07.2021 passed by Hon'ble Judge-in-Chambers.

Respondent no.7 has expired and his Lrs. are already on record as respondent nos.3 to 6.

Respondent nos.4 and 5 have already filed counter affidavit.

Parties may file statement of case in the meantime.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

pm